NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/284/ (IB)/2017

NAME OF THE PETITIONER(S)

: R.BALASUBRAMANIAN

NAME OF THE RESPONDENT(S)

: ORANGE AQUA POLY PRODUCTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T-Tiller chelm.

Petilina

BAIPAKARAN. A.

RESPONDENT.

ORDER

Counsel representing both the parties are present. Counsel for respondent filed written submissions and prayed time to make submissions in this matter alongwith connected matter, TCP/284A/IB/2017. Time extended at request. Put up on 04.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc